

महाभियान समिति को 1967 में कोई लिखित आश्वासन दिया था ;

(ख) यदि हाँ, तो उसकी रूपरेखा क्या है ; और

(ग) इस सम्बन्ध में अब तक क्या कार्यवाही की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा-साहिब पी० शिन्डे) : (क) और (ख). भारत सरकार द्वारा अखिल भारतीय सर्वदलीय गोरक्षा महाभियान समिति के महामंत्री को दिनांक 3-2-67 को भेजे गये पत्र की एक प्रति और इस पत्र के साथ भेजे गये विवरण की एक प्रति सभा पटल पर रखी जाती है। [मन्त्रालय में रखी गयी। देखिये संख्या LT-3082/72]

(ग) भारत सरकार ऐसे राज्य सरकारों को अनुरोध करती रही है जिन्होंने गोवध प्रतिबन्ध नहीं लगाया है या आंशिक प्रतिबन्ध लगाया है कि वे संविधान के अनुच्छेद 48 की शीघ्र पूर्ति के लिये गावों, बछड़ों और अन्य दुधारु और भारवहन पशुओं के वध पर प्रतिबन्ध लगाने के लिए कदम उठावें।

भारत सरकार ने एक गोरक्षा समिति भी बनाई है जो गाय तथा उसकी सतति के वध पर पूर्ण प्रतिबन्ध लगाने के प्रश्न के सब पहलुओं पर अन्य बातों के साथ-साथ, विचार करेगी। समिति को अपनी रिपोर्ट 31-3-73 तक देनी है।

Termination of Punjabi Language Teachers by Director of Education, Delhi

7709. SHRI B. S. BHAURA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Director of Education, Delhi Administration has issued instructions to terminate services of Punjabi language teachers appointed on ad hoc basis, from 30th April, 1972 ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) and (b). Due to a stay order about the promotion of teachers transferred from the Municipal Corporation of Delhi, the Principals of the Schools were authorised to fill the short term vacancies on purely temporary basis so that the teaching work in the schools may not suffer. These appointments were made by the Principals concerned on the clear understanding that their (ad-hoc teachers) service will be terminated as soon as regular incumbents posted by the Directorate of Education join or 30-4-1972, whichever is earlier. In pursuance of these orders, services of all such incumbents of all categories including Punjabi Language Teachers stand terminated with effect from 30-4-72. No separate specific orders were issued to terminate the services of Language Teachers in punjabi.

Effect of Sino-Ceylon Agreement for Establishments of Joint Shipping Service

7710. SHRI RAJDEO SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the agreement signed between Ceylon and China for establishment of a Joint shipping service will have adverse effect on our Shipping and territorial waters ; and

(b) if so, the reaction of Government thereto ?